## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:5856
ANSWERED ON:02.05.2013
DEMAND OF POWER
Joshi Shri Mahesh;Karunakaran Shri P.;Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of POWER be pleased to state:

- (a) the demand and shortfall in the availability of power in the domestic, agriculture and industrial sectors of the country, sector and State-wise:
- (b) whether the demand of power in these sectors is rapidly increasing and any study has been conducted to ascertain the requirement of power in these sectors in future in the country;
- (c) if so, the details thereof;
- (d) the steps taken/proposed to be taken by the Government to meet the requirement of power in these sectors; and
- (e) the quantum of power likely to be provided by the Union Government for the industrial and agricultural sector during the next two years, State-wise?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

- (a) : Electricity being a concurrent subject in the Constitution, the priority and quantum of power to be made available to various Sectors (including domestic, agriculture and industrial sectors) in a State is decided and regulated by the concerned State Government / Utility from time to time depending upon the demand and overall availability of power to the State from various sources. The energy and peaking shortage in the country during the period April, 2012 to March, 2013 was 8.7% and 9.0% respectively. Statewise details are given at Annex-I.
- (b) & (c): Yes, Madam. The 18th Electric Power Survey Committee has in its report estimated the sector-wise requirement of power.

Forecast of Electrical Energy Consumption in Agriculture sector, domestic sector and industrial sector during 12th Plan as per 18th EPS (MU) are at Annex-III, Annex-III & Annex-IV.

(d) & (e): Electricity being a concurrent subject, responsibility for power supply and distribution to different categories of consumers in a State lies with the concerned State Government / Power Utilities in the State. The priorities for supply of power to various categories of consumers in a State, including domestic, agriculture and industrial sectors are also administered by the State Government.

The steps have been taken by the Government to bridge the gap between demand and supply of power in the country which inter-alia include the following:-

- (i) Planned Capacity addition of 88,537 MW during 12th Plan period (2012-2017).
- (ii) Rigorous monitoring of capacity addition of the on-going generation projects.
- (iii) Development of Ultra Mega Power Projects of 4,000 MW each.
- (iv) Augmentation of domestic manufacturing capacity of power equipment through Joint Ventures.
- (v) Coordinated operation and maintenance of hydro, thermal, nuclear and gas bases power stations to optimally utilize the existing generation capacity.
- (vi) Thrust to import of coal by the power utilities to meet the shortfall in coal supplies to thermal power stations from indigenous sources.
- (vii) Renovation, modernization and life extension of old and inefficient generation units.
- (viii) Strengthening of inter-state and inter-regional transmission capacity for optimum utilization of available power.